

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:190
ANSWERED ON:12.08.2011
PRIVATE SECTOR POWER PROJECTS
Bhujbal Shri Sameer

Will the Minister of POWER be pleased to state:

- (a) the total number of power projects allotted to the private companies in the country during the Eleventh Five Year Plan, State-wise including Maharashtra;
- (b) whether the power projects allotted to the private companies during the Eleventh Five Year Plan are being constructed as per the schedule;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which the construction of these projects are likely to be completed?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 190 TO BE ANSWERED IN THE LOK SABHA ON 12.08.2011 REGARDING PRIVATE SECTOR POWER PROJECTS.

(a): As per Section 7 of the Electricity Act, 2003, any generating company may establish, operate and maintain a generating station without obtaining a license if it complies with the technical standards relating to connectivity with the grid. Moreover, as per Section 8, any generating company intending to set up a hydro generating station is required to seek concurrence of Central Electricity Authority (CEA) for a scheme estimated to involve a capital expenditure exceeding such sum, as may be fixed by the Central Government, from time to time, by notification.

55 Thermal power units and 25 Hydro power units in the private sector have been targeted for commissioning during the XI Five Year Plan after the mid term appraisal. State-wise details are at Annex-I.

(b) to (d): Out of the above, 41 thermal power units and 5 hydro power units have been commissioned so far. Details of remaining thermal and hydro projects along with the likely schedule of commissioning and reason for delay, if any, are at Annex-II and III respectively.